

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001**

No.HHC/Admn.2(23)/82-VII-

Dated June 24, 2015

**ADDENDUM**

In continuation of this Registry Advertisement Notice No.HHC/Admn.2(23)/82-VII-17026-27, dated 19.6.2015, it is hereby notified that Steno-typists as well as Steno-typists-cum-Judgment Writers who were working as Judgment Writers, on contract basis, in the subordinate courts and regularized as per policy of the State Government can also apply for the posts of Judgment Writers advertised by this Registry, as referred here-in-above.

**BY ORDER**

**REGISTRAR GENERAL**

Endst.No.HHC/Admn.2(23)/82-VII-

Dated June 24, 2015

**Copy forwarded to:**

1. All the District and Sessions Judges in the State of H.P. are requested to circulate this Addendum to all the Subordinate Courts in their respective Sessions Divisions and also display the same on the Notice Boards of the Subordinate Courts. Applications of eligible candidates may be forwarded.
2. Scientific Officer, NIC, H.P., High Court is requested to upload the above addendum and enclosed advertisement notice on the website of the High Court.
3. All the Jr. Scale Stenographers, H.P., High Court, Shimla

**ADDITIONAL REGISTRAR (ADMN.)**

**ADVERTISEMENT NOTICE**

Applications for filling up following vacancies in the Registry of the High Court of Himachal Pradesh, Shimla, are invited, through proper channel, from the desirous eligible candidates working in the Subordinate Courts in the State, on the prescribed format given below to reach the Registry of the High Court on or before **30.06.2015, positively.**

In-complete applications or the applications received after the aforesaid date, shall not be entertained.

No TA/DA shall be admissible to the candidates called for test/interview.

Sl No.	Description of vacancy	Total No. of vacancies	Pay Band/scale	Qualification/ Eligibility criteria
1.	<b>Judgment Writers</b>	<b>Three</b>	₹10300-34800 + ₹4800/-Grade Pay + ₹1200/-Sectt. Pay+ ₹800/- Spl. Pay with initial pay of ₹16,290/-.	Graduate Senior Scale Stenographers/Judgment Writers (contract Basis) working in Subordinate Courts who have gained sufficient experience in stenography and having at least three years experience. The selection of candidates shall be made on the basis of performance in shorthand and typing test, the minimum speed for which will be 120 words per minutes to be transcribed in a period four times more than the time taken for dictate, and typing test at the speed of 40 words per minute.
2	<b>Stenographers</b>	<b>Seven clear cut and few anticipated so arise in a calendar year.</b>	₹10300-34800 + ₹4400/- Grade Pay + ₹900/-Sectt. Pay+ ₹600/- Spl. Pay with initial pay of ₹14,590/-.	Graduate Junior Scale Stenographers working in the High Court, Junior Scale Stenographers and graduate Steno-typist having three years service as such in the cadre working in the Subordinate Courts in the State. Selection shall be made on the basis of limited competitive examination. The candidates shall have to pass English Stenography test at the speed of 110 words per minutes to be transcribed within a period five times the period taken to dictate, and typing test at the speed of 40 words per minute. <b>Note:</b> Allowance of 10% mistakes inclusive of left out words shall be given while calculating the speed.

**BY ORDER**

**REGISTRAR GENERAL**

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Endst. No.HHC/Admn.2(23)/82-VII-  
Copy forwarded to:-

Dated 19.06.2015

1. All the District and Sessions Judges in the State of H.P. are requested to circulate the Advertisement Notice to all the Subordinate Courts in their respective Sessions Divisions and also display the same on the Notice Boards of the Subordinate Courts. Applications of eligible candidates may be forwarded.
2. All the Jr. Scale Stenographers, H.P., High Court, Shimla

ADDITIONAL REGISTRAR (ADMN.)

**F O R M A T**

1. Name:
2. Father's/Husband Name:
3. Post being presently held with date & pay scale and Court in which working as such:
4. Educational qualification:  
(attested copies of certificates to be annexed)
5. Date of birth:  
(attested copy of the certificate be annexed):
6. Address for correspondence;
7. Permanent Address ;

Dated:

**Name & signature  
of the applicant.**

**DECLARATION:**

I, the above named applicant, solemnly affirm and declare that the particulars given by me herein above are true and correct to my personal knowledge. In case any false or fictitious fact is found, I shall be responsible therefore.

Dated:

**Name & Signature  
of the applicant.**